

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th February, 2014

NO.HC.VII-243/2011/ 848 /A. It is for general information to all concerned that the existing Family Courts, Guwahati shall exercise the jurisdiction for both the Districts i.e Kamrup and Kamrup (Metro) till alternative arrangement of establishing a Family Court at Amingaon is made.

By order,
Sd/- M.K. Bhattacharjee,
REGISTRAR GENERAL

Memo NO. HC.VII-243/2011/ 849 - 877 /A.

Dated 17.02.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, _____
14. The Special Judge, Addl. CBI Court, NO.I, II & III, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. The Joint Registrar (_____), Gauhati High Court, Guwahati
17. The Chief Judicial Magistrate, _____
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati
19. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
20. The Director, Law Research Institute, Gauhati High Court, Guwahati
21. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
22. The Sub-Divisional Judicial Magistrate (M)/ (S), _____
23. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
24. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
25. The Superintendent (_____), Gauhati High Court, Guwahati
- ~~26.~~ The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
27. The Secretary, NEJOTI, Guwahati
28. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR GENERAL

